

HANDLOOM WEAVERS

4300. SMT. BHARTI PARDHI:
SHRI ARVIND GANPAT SAWANT:
SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details of handloom weavers at present, State and district-wise along with the steps taken by the Government for their upliftment;
- (b) the schemes currently being implemented by the Government to increase the income of handloom weavers;
- (c) whether the handloom weavers are not able to avail the benefits of the said schemes in absence of identity cards;
- (d) if so, the reasons therefor and the steps taken by the Government to improve the situation and provide identity cards to handloom weavers at the earliest;
- (e) whether there is a lot of delay in issuing identity cards to handloom weavers in Maharashtra and Madhya Pradesh, if so, the reasons therefor;
- (f) the manner in which the Government is addressing the issues that prevent weavers from availing the benefits of the said schemes in the absence of the said identity card; and
- (g) the percentage of eligible weavers currently covered under social security schemes like Mahatma Gandhi Bunkar Bima Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana in Maharashtra and Madhya Pradesh?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)
THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a)&(b): According to Fourth All India Handloom Census 2019-20 report, there are 26,73,891 handloom weavers and 8,48,621 allied workers in handloom sector across the country. Details for State/UT-wise number of handloom weavers and allied workers in handloom sector are annexed as **Annexure-1**.

To increase the income of handloom weavers and for their upliftment, Ministry of Textiles is implementing following schemes across the country:

1. National Handloom Development Programme
2. Raw Material Supply Scheme

Under the National Handloom Development Programme, financial assistance is provided to eligible handloom agencies/weavers for procurement of upgraded looms & accessories, solar lighting units, construction of workshed, product & design development, technical and common infrastructure, marketing support for handloom products in domestic/overseas markets, concessional loans under weavers' MUDRA scheme and social security etc.

Under the Raw Material supply Scheme, the Ministry provides transport subsidy for transportation of yarn to the doorstep of the beneficiaries and 15% Price Subsidy on Cotton Hank yarn, Domestic Silk, Woollen & Linen yarn and blended yarn of natural fibres.

(c)to(f): The handloom workers enumerated in the 4th All India Handloom Census have been provided either Pehchan card or enabled downloading e-pehchan card across the country including Maharashtra and Madhya Pradesh. An online portal was launched on 28th January 2025 for new registration (left out from the 4th All India Handloom Census and new weavers and allied workers), editing the details of the existing weavers and downloading of e-pehchan cards. Based on the registration in the online portal, another 15,000 (Approx.) handloom workers have been approved for e-pehchan cards. Hence, addition/deletion, updation etc. is dynamic and continuous process.

(g): Total Number of handloom weavers and allied workers enrolled under Mahatma Gandhi Bunkar Bima Yojana (MGBBY)/converged MGBBY, Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) in Maharashtra and Madhya Pradesh are as follows:

State	Beneficiaries enrolled under MGBBY/converged MGBBY during 2014-15 to 2019-20	Beneficiaries enrolled under PMJJBY/PMSBY during 2021-22 to 2024-25
Maharashtra	3,349	220
Madhya Pradesh	1,827	1,746

Statement referred to in reply of part (a) & (b) of Lok Sabha Unstarred Question No. 4300 for answer on 19.08.2025

State/UT-wise number of handloom weavers and allied workers
as per 4th All India Handloom Census 2019-20

SN	States/UTs	No. of handloom weavers	No. of allied workers	No. of total handloom workers
1	Andhra Pradesh	1,27,662	49,785	1,77,447
2	Arunachal Pradesh	77,600	17,016	94,616
3	Assam	11,07,428	1,76,453	12,83,881
4	Bihar	7,216	5,631	12,847
5	Chhattisgarh	14,077	7,426	21,503
6	Delhi	3,236	1,049	4,285
7	Goa	22	4	26
8	Gujarat	10,179	422	10,601
9	Haryana	14,414	11,128	25,542
10	Himachal Pradesh	13,211	477	13,688
11	Jammu and Kashmir including Ladakh	15,784	7,544	23,328
12	Jharkhand	12,364	10,133	22,497
13	Karnataka	27,175	27,616	54,791
14	Kerala	15,480	6,604	22,084
15	Madhya Pradesh	12,805	5,267	18,072
16	Maharashtra	2,882	627	3,509
17	Manipur	2,12,481	12,203	2,24,684
18	Meghalaya	41,221	1,553	42,774
19	Mizoram	17,298	10,242	27,540
20	Nagaland	35,950	7,534	43,484
21	Odisha	53,472	64,364	1,17,836
22	Puducherry	908	782	1,690
23	Punjab	631	338	969
24	Rajasthan	8,687	1,403	10,090
25	Sikkim	632	65	697
26	Tamil Nadu	1,97,818	45,757	2,43,575
27	Telangana	25,930	21,922	47,852
28	Tripura	1,11,927	25,712	1,37,639
29	Uttar Pradesh	1,30,778	60,179	1,90,957
30	Uttarakhand	7,967	4,594	12,561
31	West Bengal	3,66,656	2,64,791	6,31,447
	All India	26,73,891	8,48,621	35,22,512
